GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.2253 TO BE ANSWERED ON 23.09.2020

CHILD CARE INSTITUTIONS

2253. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of shelter homes and Child Care Institutions (CCIs) currently functional across the country along with the number of children residing in them, State-wise including Gujarat;
- (b) whether the Government is aware of torture and sexual exploitation of children at shelter homes indicating the number of such cases reported during the last three years, year and State-wise; and
- (c) the steps taken by the Government for protection and welfare of children at such homes/institutions?

ANSWER

MINISTER WOMEN AND CHILD DEVELOPMENT (SRIMATI SMRITI ZUBIN IRANI)

(a): The total number of shelter homes including Child Care Institutions (CCIs) currently functional across the country along with the number of children residing in them, State-wise including Gujarat being supported under the Child Protection Services (CPS) Scheme is at **Annexure-I.**

(b) & (c): The Juvenile Justice (Child and Protection of Children) Act, 2015 (JJ Act) and the Juvenile Justice (Care and Protection of Children) Model Rule, 2016 framed thereunder mandate regular monitoring and inspection of CCIs.

The primary responsibility of implementation of the JJ Act lies with the State Government/UT Administration and the Ministry of Women and Child Development has issued necessary advisory to them in this regard. Besides, the National Commission for Protection of Child Rights (NCPCR) and State Commission for Protection of Child Rights (SCPCR) created as statutory bodies under the Commissions for Protection of Child Rights Act, 2005 (CPCR), oversee the implementation of the JJ Act in the country.

As per the information provided by the NCPCR, they have received 41 complaints relating to torture, sexual exploitation and violence against children in CCIs including Shelter Homes during the last three years, i.e., 2017-18 to 2019-20. The State/UT wise details are at **Annexure-II.**

Annexure referred in reply to part (a) of the Lok Sabha Unstarred Question No.2253 for answer on 23.09.2020 raised by Shri Rajeshbhai Chudasama regarding "Child Care Institutions".

The total number of shelter homes including CCIs currently functional across the country along with the number of children residing in them, State-wise including Gujarat being supported under the CPS is as follows:

	Detail of 2019-20 (up to 31.03.2020)									
No.	State/UT	Institutional Care [Homes]		Open Shelters		Specialised Adoption Agencies				
		No. Assisted	Beneficiaries	No. Assisted	Beneficiaries	No. Assisted	Beneficiaries			
1	Andhra Pradesh	66	2954	9	262	14	140			
2	Arunachal Pradesh	5	185	0	0	1	10			
3	Assam	52	1617	7	104	21	72			
4	Bihar	26	1286	0	0	13	132			
5	Chhattisgarh	65	2042	10	127	12	95			
6	Goa	20	557	2	225	2	16			
7	Gujarat	52	1707	3	60	13	128			
8	Haryana	24	1322	14	425	7	52			
9	Himachal Pradesh	32	1268	4	91	1	15			
10	Jammu and Kashmir	17	823	0	0	2	0			
11	Jharkhand	41	1466	5	125	12	92			
12	Karnataka	79	3124	38	1084	25	319			
13	Kerala	30	721	4	100	11	222			
14	Madhya Pradesh	62	2565	8	374	25	213			
15	Maharashtra	74	2320	2	50	17	170			
16	Manipur	46	1392	16	355	9	98			
17	Meghalaya	44	868	4	150	4	5			
18	Mizoram	45	1178	0	0	7	26			
19	Nagaland	39	609	3	60	4	5			
20	Orissa	93	7112	12	300	25	250			
21	Punjab	19	620	0	0	6	77			
22	Rajasthan	95	4418	20	331	21	211			
23	Sikkim	16	496	4	64	4	20			
24	Tamil Nadu	198	12864	11	275	20	200			
25	Tripura	24	722	3	75	6	51			
26		74	3920	20	517	25	247			
27	Uttarakhand	23	438	3	75	5	11			
28	West Bengal	70	4156	49	1226	23	326			
29	Telangana	40	1306	0	0	11	320			
30	Andaman & Nicobar	10	401	-	0	2	10			
31	Chandigarh	6	252	0	0	2	17			
32	Dadra and Nagar Haveli	0	0	1	25	1	10			
33	Daman and Diu	1	25	-	0	-	0			
34	Lakshadweep	-	0	-	0	-	0			
35	Delhi	29	1614	9	313	3	59			
36	Puducherry	27	984	1	9	2	12			
	Total	1544	67332	262	6802	356	3631			

Annexure referred in reply to part (b) & (c) of the Lok Sabha Unstarred Question No.2253 for answer on 23.09.2020 raised by Shri Rajeshbhai Chudasama regarding "Child Care Institutions".

<u>State /UT-wise details of complaints relating to torture, sexual exploitation and violence against</u> <u>children in CCIs received in NCPCR during the last three years, i.e., 2017-18 to 2019-20,</u> <u>State/UT wise is as follows:</u>

Sr. No	Name of the State/UT	2017-18	2018-19	2019-20	Total
1	Andaman & Nicobar Islands	-	-	-	-
2	Andhra Pradesh	-	-	1	1
3	Arunachal Pradesh	-	-	-	-
4	Assam	1	1	-	2
5	Bihar	-	3	1	4
6	Chandigarh	-	-	-	-
7	Chhattisgarh	-	-	-	-
8	Dadra and Nagar Haveli	-	-	-	-
9	Daman and Diu	-	-	-	-
10	Delhi	2	4	1	7
11	Goa			-	-
12	Gujarat	-	-	-	-
13	Haryana	-	2	-	2
14	Himachal Pradesh	-	-	-	-
16	Jharkhand	-	-	-	-
17	Karnataka	-	-	1	1
18	Kerala	-	-	-	-
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	-	3	1	4
21	Maharashtra	-	1	-	1
22	Manipur	-	-	-	-
23	Meghalaya	-	-	-	-
24	Mizoram	-	-	-	-
25	Nagaland	-	-	-	-
26	Orissa	-	1	1	2
27	Puducherry	-	-	-	-
28	Punjab	-	-	-	-
29	Rajasthan	-	1	1	2
30	Sikkim	-	-	-	-
31	Tamil Nadu	-	-	-	-
32	Telangana	-	-	-	-
33	Tripura	-	-	-	-
34	Uttar Pradesh	3	9	2	14
35	Uttarakhand	-	-	-	-
36	West Bengal	-	-	-	-
36	Others (J & K)		1	-	1
	Total	6	26	9	41